

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:6246

ANSWERED ON:15.05.2012

IAS AND IPS OFFICERS IN PRASAR BHARATI

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of Indian Administrative Service (IAS) and Indian Police Service (IPS) officers posted in Prasar Bharati and Doordarshan at present, separately;
- (b) the reasons for posting these officers in the said organisations;
- (c) the impact thereof on the popularity of the said organisations; and
- (d) the steps taken by the Government to appoint expert personnel in the said organisations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN)

(a) to (c) There is one IAS officer posted in the Prasar Bharati serving as Member (Finance) in the Prasar Bharati Board. To discharge the functions associated with the posts concerned, three IAS officers have been posted in Doordarshan as Director General, Additional Director General (Administration) and Project Director. These officers have been posted after being found suitable as per the recruitment process followed against the post concerned. The Chief Executive Officer of the Prasar Bharati is a retired IAS officer. There is no IPS officer posted in either Prasar Bharati or Doordarshan.

(d) In pursuance of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990 (PB Act), the Government has appointed persons of eminence in public life, or having specialized knowledge, or practical experience in different disciplines as Members and Chairperson of Prasar Bharati Board. The PB Act also provides that the Prasar Bharati Corporation may associate with itself any person whose assistance or advice it may need in compliance with any of the provisions of this Act.